

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIDHARVA TRADING PRIVATE LIMITED (Formerly known as "Montage Marino Sales
Private Limited")

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VIDHARVA TRADING PRIVATE LIMITED (formerly known as "Montage Marino sales Private Limited")
2.	Date of incorporation of corporate debtor	03/09/2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL2019PTC354643
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Office No. 3, D-21, Acharya Niketan, Mayur Vihar Phase-I, Patparganj Delhi- 110091, India
6.	Date of closure of Insolvency Resolution Process	29 th May, 2023
7.	Liquidation commencement date of corporate debtor	30 th May, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Mohan Lal Jain Registration Number: IBBI/IPA-002/IP- N00006/2016-17/10006
9.	Address and e-mail of the liquidator, as registered with the Board	Address: F-2/28, Sector-15, Rohini, Delhi- 110089, India E-mail Id- ml_jain@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Correspondence: C/o Sumedha Management Solutions Pvt. Ltd. B-1/12, 2 nd Floor, Safdarjung Enclave, New Delhi- 110029. Contact Number: 011-4165 4481/85 Email Id (Process specific): cirp.vidharvatpl@gmail.com
11.	Last date for submission of claims	29 th June, 2023

Notice is hereby given that the National Company Law Tribunal, Delhi Bench-III has ordered the commencement of liquidation of the M/s Vidharva Trading Private Limited (formerly known as "Montage Marino sales Private Limited") on 30th May, 2023.

The stakeholders of M/s Vidharva Trading Private Limited (formerly known as "Montage Marino sales Private Limited") are hereby called upon to submit their claims with the proof on or before 29th June, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of corporate debtor at <http://www.vidharvatrading.co.in/> and also available at <https://ibbi.gov.in/en/home/downloads>



Submission of false or misleading proof of claims shall attract penalties.



A handwritten signature in blue ink, appearing to be "M. Jain", written over a horizontal line.

Mohan Lal Jain
Liquidator

In the matter of Vidharva Trading Private Limited
(formerly known as "Montage Marino sales Private Limited")
Reg. No. IBBI/PA-002/IP-N00006/2016-17/10006

Date: 03.06.2023
Place: New Delhi